Declaration of Assets and Liabilities

						Year- 202	3-2024				
		I, AKHILESI	H MALLIK,	son/daught	er/wife of	YOGENDRA	MALLIK,				
	age	d 38	yea	rs, belongir	g to BIHAR L	AGISLATIVE	ASSEMBLY				
	service and presently working asOFFICE ATTENDANT										
	give herein below the details of the assets (immovable, movable, bank balance, etc.) of										
					illiovable, mova	bie, bank balan	ice, etc., or				
- 11	o)	elf, my spouse an		5.							
1040(Call	A.	Details of move (Assets in joint	Mark Straight Straight with School Laboration 2 of	ating the ex	tent of joint own	ership will also	have to be				
Ju and	give	n)									
(1)	Sr.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3				
	(i)	Cash	5000/	Name(S) KAJAL	Name ARSH RAJ	Name NIL	NIL				
	(ii)	Deposits in	UNB	KUMARI NIL	NIL	NIL	NIL				
		Banks, Financial	SAVING- 50,000								
		Institutions And Non-									
		Banking Financial									
10		Companies									
2 July	(iii)	Bonds,	NIL	NIL	NIL	NIL	NIL				
		Debentures and Shares in									
House		companies									
8/2//	(iv)	Other financial institutions,	NIL	NIL	NIL	NIL	NIL				
00/		NSS, Postal									
2041	-	Savings, LIC Policies, etc									
12/2/24	(v)	Motor Vehicles	BR07AC	NIL	NIL	NIL	NIL				
(124)		(details of make, etc.)	6292,CAR								
	(vi)	Jewellery (give	GOLD-	GOLD-		NIL	NIL				
		details of weight and value)	10gm Rs- 63,280/	20gm,Rs- 1,26,560 SILVER	SILVER.20gm Rs-1,490						

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

NIL

30gm Rs-22,350

NIL

(vii)

Other assets,

of claims / interests

such as values

TV,

FREEZE

* Dependant here means a person substantially dependent on the income of the employee.

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NIL

NIL

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	JOAINT FAMILY	NIL	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL	
(iv)	douses / Apartments, ltc. Location(s) Survey /door umber(s) Extent (Total neasurement) Current market alue		NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on-07.02.2024		
(a)	(i) Loans from Banks	BOB HARISHANKARPUR	1,26,000		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	NIL			
	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c) dues to departments	NIL	NIL		

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	dealing with supply of electricity		
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2023-2024 AZUPM4496K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	110185365425								
Gender	:-	М	(M/F)						
Date of Birth	:-	1	0	1	2	1	9	8	4	(DD/MM/YYYY)
Class/Group	:-		С		(A/B/C)				
Cadre :- BIHAR LAGISLATIVE ASSEMBLY										
Home District	:-		S Bil		cretaria		dminist		Service	,
I hereby de	eclare 1	that				ails	 are t	rue 1	to the	best of my
knowledge and be									.Mal	
				Nar	ne of	Emplo	yee:	AKI	HILESH	H MALLIK
Place:.PATNA				Des	signat	ion;	0	FFIC	E ATTE	NDANT
Date:07.02.2024				Dep	partme	ent:	B.L.A			

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.